

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
STARRED QUESTION NO. 187
TO BE ANSWERED ON 08.03.2018

Access to Potable Water

***187. SHRI VINOD LAKHAMASHI CHAVDA,
SHRI PARESH RAVAL:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has any data of the areas without access to potable water in the country;
- (b) if so, the details thereof, Statewise; and
- (c) whether the Government has approved the mineral quality of Aquaguard water system machines in the country and if so, the details thereof?

ANSWER

**MINISTER OF DRINKING WATER AND SANITATION
(SUSHREE UMA BHARTI)**

(a) to (c) **A Statement is laid on the table of the house.**

**Statement referred to in the reply to Lok Sabha Starred Question No. 187
due for answer on 08.03.2018**

(a) to (b) The coverage of rural drinking water supply is maintained in terms of Fully Covered habitations (i.e. getting more than 40 litre per capita per day safe drinking water), Partially Covered habitations (i.e. getting less than 40 litre per capita per day safe drinking water) and Quality Affected habitations (i.e. containing at least one contaminant like Arsenic, Fluoride, Iron etc.). As per information entered by states on Integrated Management Information System (IMIS) of the Ministry, state-wise details of rural habitations without access to safe drinking water till date is at Annexure.

(c) As per information received from Bureau of Indian Standards (BIS), following Indian Standards (IS) on point of use water purification systems have been formulated:

- i. IS 14724 : 1999-Water Purifiers with Ultra-violet Disinfection
- ii. IS 16240 : 2015 Reverse Osmosis (RO) Based Point-of-Use (PoU) Water Treatment System – Specification

Both the above mentioned standards do not prescribe any specific mineral quality of the output water.

As per BIS, there is no licensee in the name of Aquaguard,

Annexure referred to in reply to part (b) of Lok Sabha Starred Q. No- 187 due for reply on 08.03.2018		
S.No.	State	No of Quality Affected Habitations (i.e. Not getting safe drinking water)
1	ANDAMAN and NICOBAR	0
2	ANDHRA PRADESH	417
3	ARUNACHAL PRADESH	31
4	ASSAM	11023
5	BIHAR	4212
6	CHATTISGARH	1166
7	GOA	0
8	GUJARAT	0
9	HARYANA	127
10	HIMACHAL PRADESH	0
11	JAMMU AND KASHMIR	16
12	JHARKHAND	2877
13	KARNATAKA	1021
14	KERALA	361
15	MADHYA PRADESH	186
16	MAHARASHTRA	279
17	MANIPUR	0
18	MEGHALAYA	32
19	MIZORAM	0
20	NAGALAND	30
21	ODISHA	3036
22	PUDUCHERRY	0
23	PUNJAB	3542
24	RAJASTHAN	19754
25	SIKKIM	0
26	TAMIL NADU	197
27	TELANGANA	1161
28	TRIPURA	2542
29	UTTAR PRADESH	1379
30	UTTARAKHAND	16
31	WEST BENGAL	17997
Total		71402

(source: format C-17)